

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

CA(CAA)-127(PB)/2017

IN THE MATTER OF:

Taco Consultants Pvt. Ltd.

.... Applicant/petitioners

&

Satin (India) Ltd.

.... Respondent

Order under Section 230 of the Companies Act

Order delivered on 09.10. 2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR
Hon'ble President

Ms. Deepa Krishan
Hon'ble Member (T)

For the Applicant/petitioner : Mr. P. Nagesh, Ms. Suman Kumar, Advs.

For the Respondent :

ORDER

Order reserved.

Sd/-
(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT

Sd/-
(DEEPA KRISHAN)
MEMBER(TECHNICAL)

09.10.2017
V. Sethi